

Case type-Crl. Appeal(D.B.)

Filing no. 8303/2020

Sanjay Kalindi Vs State of Jharkhand

Name of advocate:- Rashmi Kumar

Defects:-

2.-Delayed days are 249 days.Limitation expired on 28. 09. 2019.

9(i) Parental name of appellant may be corrected at page no.- 1.

9(ii) Limitation petition is wanting.